

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)**

**Form 1**

List of cases e-filed during the month of April, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate Email ID	Date of Registration	Date of e-filing
1		Assam	Nil	-	-	-	-	-	-
2		Nagaland	Nil	-	-	-	-	-	-
3		Mizoram	Nil	-	-	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-	-	-

**Form 2**

List of cases in which e-Payment of Court fees was made during the month of April, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

**Form 3**

List of cases in which Electronics Service of Process has taken during the month of April, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

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**Form 4**

List of total number of cases allocated taken during the month of April, 2023.

Sl.No	Court	State	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1		Assam				
2		Nagaland				
3		Mizoram				
4		Arunachal Pradesh				

**Form 5**

List of cases in which Case Management Hearing was held during the month of April, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

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**Form 6**

Contested Commercial Cases disposed during the month of April, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1		Assam	Nil	-	-	-	-	-	-	-	-	-	-
2		Nagaland	Nil	-	-	-	-	-	-	-	-	-	-
3		Mizoram	Nil	-	-	-	-	-	-	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-	-	-	-	-	-	-

*As per new format.*

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**Form 7**

Summary of Commercial Cases during the month of April, 2023.

Sl.No	Court	District/State	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Civil Judge-cum-Asst. Sessions Judge	Bongaigaon, Assam	03	-	-	03
2	Civil Judge-cum-Asst. Sessions Judge	Chirang, Assam	04	-	-	04
3	Civil Judge-cum-Asst. Sessions Judge	Dibrugarh, Assam	08	-	-	08
4	Civil Judge-cum-Asst. Sessions Judge	Kamrup(M), Assam	370	24	-	394
5	Civil Judge-cum-Asst. Sessions Judge	Sivasagar, Assam	30	01	-	31
6	Civil Judge-cum-Asst. Sessions Judge	Golaghat, Assam	05	-	-	05
7	Civil Judge-cum-Asst. Sessions Judge	Jorhat, Assam	22	04	-	26
8	Civil Judge	Morigaon, Assam	39	-	-	39
9	CJM-cum-Civil Judge-cum-Asst. Sessions Judge	Hojai, Assam	06	-	01	05
10	Civil Judge-cum-Asst. Sessions Judge	Nagaon, Assam	86	-	04	82
11	Civil Judge-cum-Asst. Sessions Judge	Sonitpur, Tezpur	03	-	-	03
12	Civil Judge-cum-Asst. Sessions Judge	Tinsukia	05	-	-	05
13	Civil Judge-cum-Asst. Sessions Judge	Hailakandi	10	-	01	09
14	Civil Judge-cum-Asst. Sessions Judge	Goalpara	01	-	-	01
15	Civil Judge-cum-Asst. Sessions Judge	Darrang	07	-	-	07
16	Civil Judge-cum-Asst. Sessions Judge	Kamrup, Amingaon	01	-	-	01
17	Munsiff	Majuli	04	-	-	04
<b>Total</b>			<b>604</b>	<b>29</b>	<b>06</b>	<b>627</b>

*N.B: There are no Commercial Act cases pending in the state of Nagaland, Mizoram and Arunachal Pradesh.*